

Pending Schemes in Tamil Nadu

2500. DR. SAROJA V. : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the various SCs/ STs, schemes of the Government of Tamil Nadu pending for clearance with the Union Government;
- (b) the action taken thereon by the Government so far; and
- (c) the time by which these pending Projects are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) No scheme of the Government of Tamil Nadu is pending for clearance with this Ministry.

(b) and (c) Question does not arise.

Inclusion of Sikkim in North-Eastern Council

2501. SHRI BHIM DAHAL : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government of Sikkim has been demanding for inclusion of Sikkim in the North-Eastern Council;
- (b) if so, whether the Union Government are introducing the requisite Bill during the winter session of Parliament;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) Yes, Sir.

(b) to (d) Yes, Sir. The North Eastern Council (Amendment) Bill 1998 was introduced in the Rajya Sabha on 8.12.98.

Violence in J & K

2502. SHRI OMAR ABDULLAH : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any survey has been undertaken to identify the victims of violence in J & K State particularly Kashmir valley during the last three years; and
- (b) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) and (b) No survey has been undertaken to identify the victims of violence in J & K. However, as per the information received from the State Government, 3062

civilians have lost their lives in militant violence in J & K during the last three years; viz. 1996, 1997 and 1998 (upto 30th Nov., 1998).

Technology for Petroleum Products

2503. SHRIMATI SHEELA GAUTAM : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Indian Institute of Petroleum has developed a technology know-how for manufacturing of petroleum products wherein small sector can also be associated;
- (b) if so, the names of such products;
- (c) whether the technologies of the above products has been transferred/given to the organisation/ entrepreneurs on turnkey basis for commercialisation;
- (d) if so, the details product-wise and the terms and norms thereof; and
- (e) the incentives, facilities, Institute has offered to entrepreneurs for their successful development and implementation?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (e) The Indian Institute of Petroleum has developed technologies for petroleum products, which are capital intensive and not suitable for small scale sector. However, IIP has developed the following technologies, which are licensed to the small sector.

- Re-refining of used IC Engine Crankcase Lubricating Oil
- Li/Al Complex Greases.

Black Marketing of Cylinders

2504. DR. RAVI MALLU : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of LPG distributors of different companies presently working in Faridabad;
- (b) whether most of the LPG distributors are not maintaining proper supply to the consumers and blackmarketing the cylinders;
- (c) if so, whether any checks are maintained on such malpractices of LPG distributors;
- (d) if so, the details thereof; and
- (e) the action proposed to safeguard interests of consumers in Faridabad?